

16

**NATIONAL COMPANY LAW TRIBUNAL  
BENGALURU BENCH  
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,  
BENGALURU BENCH, BENGALURU, HELD ON 11.01.2018.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**  
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP 114/16	TP 59/17	For compli- ance of objections	433( e) / 433(f)	Patel Trading Corporation Vs DSG Buildwell Pvt. Ltd.

SL. NAME (IN CAPITAL)  
NO. & PHONE NUMBER

REPRESENTATION TO WHOM


SIGNATURE

1) SANTHOSH JAYARAM Petitioner  
09740431176



**ORDER**

Counsel for Petitioner is present. Counsel for Respondent is also present.  
Objections are not filed by the Petitioner. Counsel is directed to file objections  
if any. For filing objections as a last chance list it on 01/02/2018.



**Member (T)**



**Member (J)**